

OFFICE OF THE JUDGE
FAMILY COURT, AGARTALA, WEST TRIPURA

No.F.15(3)/FC/AGT/2007-20/216-237

Dated, Agartala the 18th February, 2020

-:O R D E R:-

In pursuance of the email dated 16/01/2020 issued by the Deputy Registrar (Judl)-cum-CPC, Hon'ble High Court of Tripura as well as Email dated 17/02/2020 from the Office of the District & Sessions Judge, West Tripura Judicial District and as per the email communication policy of Government of India as discussed in the meeting of CPCs held at the Hon'ble Supreme Court of India on 9th & 10th January, 2020, the undersigned has been pleased to order that henceforth all email communication to be made through NIC mail domain. The details of NIC mail domain in respect of the Family Court, Agartala, West Tripura District as follows:-

Name of email ID:- family.west-tr@indiancourts.nic.in

Communication matters:- All office correspondence.

All concerned sections of this establishment are asked to act accordingly.

N.B:- The earlier Gmail ID, family.agartala2015@gmail.com will also remain activated.

18/02/2020
(S.B.Datta)

Judge

Family Court

Agartala, West Tripura

Copy for information to:-

1. The Registrar General, Hon'ble High Court of Tripura.
2. The Law Secretary, Government of Tripura, Capital Complex, Agartala.
3. The District & Sessions Judge, Dhalai Judicial District, Ambassa/ District & Sessions Judge, Gomati Judicial District, Udaipur/ District & Sessions Judge, West Tripura Judicial District, Agartala/ District & Sessions Judge, Unakoti Judicial District, Kailashahar/ District & Sessions Judge, North Tripura Judicial District, Dharmanagar/ District & Sessions Judge, Khowai Judicial District, Khowai/ District & Sessions Judge, Sepahijala Judicial District, Sonamura/ District & Sessions Judge, South Tripura Judicial District, Belonia.
4. The Judge Family Court, Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District/Khowai, Khowai Judicial District/Ambassa, Dhalai Judicial District/Sonamura, Sepahijala Judicial District.
5. The Addl. Judge, Family Court, Agartala, West Tripura Judicial District.
6. The Deputy Registrar (Judl)-cum-CPC, Hon'ble High Court of Tripura, Agartala.
7. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala.
8. The System Officer, O/o the District & Sessions Judge, West Tripura Judicial District for uploading the same in the official website.
9. The Establishment Section/Accounts Section/Nazarat Section of this establishment for necessary compliance.

18/02/2020
(S.B.Datta)

Judge

Family Court

Agartala, West Tripura